

(d) the reaction of the Government thereto stating the preventive measures taken to meet such an eventuality?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) Does not arise.

(c) No such information is available.

(d) The possibility of yellow fever outbreak cannot be ruled out as the vector which transmits this disease is widely prevalent. To avoid this risk, the International Health Regulations which stipulate Aedes free areas at International Air Ports and sea ports and screening of passengers for valid vaccination against yellow fever from yellow fever affected countries, are being stringently practised.

#### **Resettlement Proposal Scheme**

4019. SHRI SAMAR CHOUDHURY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Tripura had submitted a resettlement proposal scheme for the surrendered extremist outfits who had abandoned their underground activities and join in mainstream life;

(b) if so, the time by which a final decision is likely to be taken by the Union Government in this regard; and

(c) the steps taken by the Union Government to create a favourable situation for the extremists to abandon their underground life and join in the mainstream?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Government of Tripura requested for Central assistance of Rs. 71.49 crores in June, 1994 for expenditure on schemes for re-resettlement/rehabilitation of All Tripura Tribal Force activists who surrendered in 1993. After due consideration of the schemes projected by the State Government, an amount of Rs. 2.38 crores was released as Central assistance in March, 1995 in respect of schemes directly related to rehabilitation of surrenderees. Other schemes not directly related with such rehabilitation were not accepted for Central assistance.

(c) Various schemes are being taken up for the economic development of the State and to create job opportunities. Government of India have also repeatedly expressed its readiness to hold talks with concerned groups to discuss and sort out their problems and grievances.

#### **Petroleum Outlets**

4020. DR. ULHAS VASUDEO PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol and diesel pump outlets converted into two outlets of petrol and diesel separately;

(b) whether petroleum companies are trying to violate the rules and procedures for allotment of new petroleum outlets and two petroleum outlets while allotting the same to a single person;

(c) if so, the justification thereof; and

(d) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

#### **Migrated from States**

4021. COL. SONA RAM CHOUDHARY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that large number of people have migrated from Barmer, Jaisalmer and Jalore to the adjoining States viz., Punjab, Haryana and Gujarat due to non-availability of water leaving behind their families and children;

(b) if so, the details thereof; and

(c) whether the Government propose to initiate some employment scheme for the people of drought prone areas of desert districts?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Information is being collected and will be laid on the Table of the House.

#### **Organic Pesticides and Fertilizers**

4022. SHRI ANANT KUMAR HEGDE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of organic pesticides and organic fertilizers used in the country;

(b) whether the Government are giving any incentive to the users and potential users;

(c) if so, the details thereof; and

(d) if not, whether the Government have any plan in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) The term organic pesticides can be used to describe any pesticide containing organic molecules. A large number of such pesticides are being manufactured and used in the country. However, if the term organic pesticides is used more precisely for bio-pesticides, it would have to be specified that Bt (Kurstaki), Bt (Israelensis) are being predominantly used in India. The major organic fertilizers (manures) used in the country include farm yard manure, compost, green manure, Azolla, Blue Green Algae etc.

(b) to (d) The Department of Agriculture and Cooperation in the Government of India is implementing national project on "Development and use of Bio-fertilizers" and a scheme on Balanced and Integrated use of Fertilizers. Under these schemes subsidy is being given for establishing bio-fertilizers production units and compost plants.

The Department of Bio-technology, Govt. of India, is implementing the programme on "Biological Control on Plant Pests, Diseases and weeds" to develop microbial formulations which are cost effective and to generate commercially viable technology for different pesticides.

#### ESI Hospitals

4023. SHRI S. MALLIKARJUNIAH : Will the Minister of LABOUR be pleased to state :

(a) whether in ESI hospitals the facilities of specialised Doctors, surgical staff with modern equipments are available;

(b) if so, the details regarding such facilities available in ESI hospitals, hospital-wise, State-wise;

(c) if not, the reasons therefor; and

(d) the steps being taken to introduce the said facilities in ESI hospitals?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) Under the E.S.I. Act, the responsibility for administration of medical care vests in the State Government/Union Territory Administrations except in Delhi and NOIDA where it is being administered by the ESIC direct. However, the expenditure on medical care is shared between the ESIC and the State Governments in the ratio of 7:1. The Corporation has prescribed norms for providing staff including specialists and for providing equipments necessary for specialist treatment/consultation. In the ESI Hospitals, facilities like out-patient care, in-patient facilities, emergency and diagnostic services, ambulance services etc. are required to be provided to the ESI beneficiaries. For providing Super Speciality treatment to the insured persons necessary arrangements have been made through the renowned medical institutions of the country.

In order to improve quality of the ESI medical care, the ESIC has planned to provide facilities of ultrasonography, Cardiac monitor, auto analyser, resuscitation equipments, pulse-oxymeter, dental and blood bank units etc. in the ESI Hospitals. The Corporation has also made a suggestion to the State Governments to develop at least one super speciality Referral Centre within the ESI Hospital wherein super-speciality services like Cardiology, Cardiothoracic Surgery, neurology, Neuro surgery, Urology, Gastroenterology services etc. could be made available.

[Translation]

#### Contribution of Sugar in Central Pool

4024. SHRI PRABHASH CHANDRA TIWARI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state the State-wise details of the contribution made by the States in the Central Pool during 1997-98 and till date?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : There is no Central pool for sugar. However, a certain percentage of sugar produced by sugar factories is taken by the Government as levy.

The state-wise details of levy contribution during the current sugar season 1997-98 (October-September) as on 15.5.98 (upto the levy release for August, 98) is given in the attached statement.

#### Statement

*State-wise procurement of Levy Sugar during the current Sugar Season 1997-98 (Oct.-Sept.)*

(As on 15.5.98)

(Qty. in lakh tonnes)

Sl. No.	States	Procurement of Levy Sugar
1	2	3
1.	Punjab	0.63
2.	Haryana	0.77
3.	Rajasthan	0.09
4.	Uttar Pradesh	8.46
5.	Madhya Pradesh	0.18
6.	Gujarat	2.15
7.	Maharashtra	11.92
8.	Bihar	0.85
9.	Assam	0.01